

(11)

IN THE ~~MEM~~ ~~COURT~~ CENTRAL ADMINISTRATIVE TRIBUNAL
BENCH AT JAIPUR.

.....

M.A.No. 280 /1994.

IN

Review Petition No. 43 /1994.

IN

Original Application No. 780 /1992.

-.-.-

1. Union of India & others.

...Applicants.

Versus.

1. Shri P.C.Sharma & 15 others.

...Respondents.

-.-.-


Affidavit in support of the
Misc. Application.

.....

I, NL Sunder s/o Late Sh Mooli Ram,
aged about 53 years, presently working as
Divisional Personnel Officer, W.Rly. Ajmer
do hereby take oath and state as under:-

1. That I am the Officer-in-charge in the
present case and am well conversant with the facts
of the case.

2. That the annexed application has been drafted
under my instructions. I have carefully gone through
the contents of the annexed application and have
fully understood the same.


मण्डल कार्मिक अधिकारी
Divl Personnel Officer
पश्चिम रेलवे, अजमेर
Western Railway AJMER

3. That the contents of the annexed application from paras 1 to 4 are true and correct to my knowledge and also believed to be true and correct on the basis of legal advise.



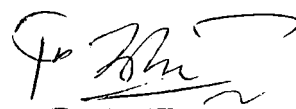
DEPONENT.

मण्डल कार्मिक अधिकारी
Divl Personnel Officer
पश्चिम रेलवे, अजमेर
Western Railway AJMER

Verification

I, the deponent above named do hereby take oath and verify that all what is contained in my above affidavit is true and correct to my personal knowledge and belief. Nothing material has been concealed and that no part of it is false.

So, help me God.



DEPONENT.

मण्डल कार्मिक अधिकारी
Divl Personnel Officer
पश्चिम रेलवे, अजमेर
Western Railway AJMER

Jaipur,

Dt/-

I (Manish Bhandari) Sworn/Solemnly
affirmed before me on this the 16 day of May 1994

Identified by:



(Manish Bhandari)

Rly Advocate

S. T. Pigeon Path

Bapu Nagar,

Jaipur.